

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

113  
T.P.No. 134/KB/2017  
CP.1090/2016


Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Global Acqua Pvt.Ltd. & Ors		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhutoria
2. N. GURUMURTHY FCA

Petitioner.

  
19/01/18

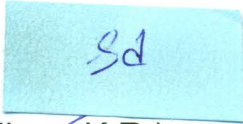
**19.01.2018 (S.No.113) – Global Aqua Pvt. Ltd. & Ors.**

**ORDER**

Ld. Counsel for the petitioner is present.

Ld. Counsel appearing for the petitioner stated that IA 37/2017 has been filed by the petitioner to reschedule the date of meeting of shareholders as provided in our order dated 9.11.2017. She prays that instead of 27.12.2017 the meeting be rescheduled on 16.03.2018. Prayer is allowed. Meeting may be rescheduled on 16.03.2018 instead of 27.12.2017.

IA is disposed of accordingly.



(Jinan K.R.)  
Member (Judicial)



(V.P. Singh)  
Member (Judicial)